

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE GAJENDRA SINGH

ON THE 26th OF JULY, 2024

MISC. PETITION No. 677 of 2023

DR. SHRIOM GUPTA DECEASED THROUGH SMT. KUSUM GUPTA

Versus

SMT. UMA JAIN

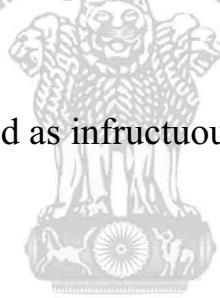
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Appearance:

Shri Garvit Jain - Advocate for the petitioner.
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ORDER

Learned counsel for the petitioner submits that the present petition is rendered as infructuous.

The same is dismissed as infructuous.



सत्यमेव जयते

(GAJENDRA SINGH)
JUDGE